



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1854/2019	RABI SHANKAR BORO Versus THE ORIENTAL INSURANCE CO. LTD. AND 3 ORS.	MR. D K DAS MS D HAZARIKA	MR SISHIR DUTTA MR D CHAKRABORTY (R3) MR. S DUTTA
2	WP(C)/2611/2019	M/S. PIONEER LIVESTOCK Versus THE STATE OF ASSAM AND 3 ORS.	MR I RAFIQUE MR. B ZAMAN MS. M DEKA	GA, ASSAM
3	WP(C)/6268/2019	RAJSHEKHAR SAHA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MR. P DEKA MR. A CHETIA
4	WP(C)/8126/2019	CHANDAN SAIKIA Versus THE BANK OF BARODA AND 3 ORS	MS A SAIKIA MR. M BISWAS MS. B BORA	MS N NATH MR. M DUTTA
5	WP(C)/8136/2019	BIREN GHOSH Versus THE STATE OF ASSAM AND 5 ORS	MR. P P DUTTA MR. A BARUAH MR. A BHATTACHARYYA	GA, ASSAM MR. N DHAR MR. T U LASKAR
6	WP(C)/207/2024	NILAMONI BHUYAN Versus THE STATE OF ASSAM AND 9 ORS	MR M H AHMED I AMIN MS. N SULTANA	SC, P AND R.D. GA, ASSAM SC, P H E
7	WP(C)/757/2024	PADESHWARI ROY BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU MR. D P CHALIHA (R-5) GA, ASSAM MS M ROY (R-5)

LEAVE NOTE OF ADVOCATES FOR 12/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
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18)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/7964/2018	RAHIMA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU.
2	WP(C)/8013/2018	HIRENDRA SINGHA Versus THE STATE OF ASSAM AND 7 ORS.	MR. M J BARUAH MS P BARMAN	GA, ASSAM MR DEBA KUMAR DAS (R7,R8) MR. K SINGHA MS. P BHUYAN (R7,R8) SC, BTC
3	I.A.(Civil)/985/2021 in CRP(IO)/36/2021	GURDEEP SINGH Versus HERVINDER KAUR AND 3 ORS.	MR. J PAWE	
	WITH CRP(IO)/36/2021	GURDEEP SINGH Versus HERVINDER KAUR AND 3 ORS	MR. L K BORAH MR. J PAWE	
4	I.A.(Civil)/822/2023 in CRP/1538/2023	KISHOR KR DAS Versus ON THE DEATH OF PROBhat MAHANTA	MR. R K BHUYAN MR. M KASHYAP	
	WITH CRP/1538/2023 (Filing Number)	KISHOR KR DAS Versus MANJULA MAHANTA AND 5 ORS A	MR. R K BHUYAN	
5	I.A.(Civil)/2585/2023 in CRP/255/2013	SHRI PAWAN GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	
	WITH CRP/255/2013	MONAKO GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS.	MR.S P ROY MR.D NANDI MR.K RAJBONGSHI	

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6844/2018	NAIMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. U C RABHA MR. A MANNAF	SC, SEC. EDU.
2	WP(C)/2652/2019	HAFIZUDDIN AHMED AND 4 ORS. Versus THE ADDITIONAL DEPUTY COMMISSIONER AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR H J YEPHTHO MR. V ACHUMI MR MONZUR K CHOUDHURY	GA, ASSAM SC, REVENUE
3	WP(C)/4919/2019	SANJIB TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR S P DAS	GA, ASSAM SC, REVENUE
4	Tr.P.(C)./124/2022	JUTIKA ROY Versus DIPANKAR BARMAN	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	
5	Tr.P.(C)./126/2022	NUR NEHAR BEGUM Versus ILIASUR RAHMAN	MR. DILIP DEY	
6	CRP/15/2023	MUSTT SAKHINA KHATOON AND 7 ORS Versus MOHD ATIKUL ISLAM AND 19 ORS	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	MS. S G BARUAH (R1(a) . 2,4,6,8,9) MR. B BORGHAIN (R1(a) . 2,4,6,8,9) MR B SAIKIA (R1(a) . 2,4,6,8,9)
7	CRP/37/2023	GOLZAR HUSSAIN Versus ON THE DEATH OF NURUL HUDA SARKAR AND 2 ORS	MR. A RAHMAN MR E HUSSAIN	MR. S CHAUHAN (R-1.1 to 1.3) MR. A R SHOME (R-1.1 to 1.3) MR. P MAZUMDER (R-1.1 to 1.3) MR N ALAM (R-1.1 to 1.3) MS. R DEB (R-1.1 to 1.3)

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